

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:447
ANSWERED ON:06.12.2013
ANGANWADI CENTRES
Pathak Shri Harin

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi and Mini-Anganwadi centres functioning in each State/UT as on date;
- (b) the details of the facilities being provided in these Anganwadi and Mini-Anganwadi centres;
- (c) the details of funds spent on the centres during the last three years and the current year till date, year-wise and State-wise;
- (d) whether the Union Government has received any request from the State Governments for setting up of additional Anganwadi centres; and
- (e) if so, the details thereof, State/UT-wise and the decision taken by the Union Government thereon?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): As on 30.09.2013, 13.40 lakh Anganwadi and mini-Anganwadi Centres (AWCs/ mini-AWCs) are functioning out of 13.75 lakh sanctioned AWCs/ mini-AWCs in the country. State-wise details are given at Annex-I. These centres provide supplementary nutrition, non-formal pre-school education, nutrition and health education, immunization, health check-up and referral services of which three services are provided in convergence with public health systems of Ministry of Health and Family Welfare.

(c): Details of funds released and expenditure reported by States/ UTs under ICDS (General), Supplementary Nutrition (SNP) and ICDS Training during each of the last three years and the current year viz. 2010-11 to 2013-14 (up to 28.11.2013) is as under:

(Rs. in crore)

Year	Funds Released	Expenditure reported
	by States/ UTs	
2010-11	9763.11	15337.97
2011-12	14272.21	19196.47
2012-13	15701.49	21649.81
2013-14	13235.79	6938.11
(up to 28.11.2013)		

State-wise details are given at Annex-II.

(d) & (e): Request for setting up of a total of 89,691 Anganwadi Centres/ Anganwadi on Demand/ Mini-Anganwadi Centres has been received from States/UT of Bihar, J&K, Karnataka, Madhya Pradesh, Meghalaya, Rajasthan and Dadra & Nagar haveli, Odisha, Puducherry, Tripura, Uttar Pradesh and West Bengal. The proposals are at various stages of examination .